

COMMITTEE ON PUBLIC UNDERTAKINGS

SIXTY-FIRST REPORT

SHRIR. P. YADAV (Madhepura) : I present the Sixty-first Report of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fifty-first Report on India Tourism Development Corporation Ltd.

DELHI SALES TAX BILL

(i) REPORT OF SELECT COMMITTEE

SHRI S. M. SIDDAYYA (Chamarajnagar) : I present the Report of the Select Committee on the Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union territory of Delhi.

(ii) EVIDENCE BEFORE SELECT COMMITTEE

SHRI S. M. SIDDAYYA : I lay on the Table the record of evidence tendered before the Select Committee on the Bill to consolidate and amend the law relating to the levy of tax on sale of goods in the Union Territory of Delhi.

12.05 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH) : Sir, with your permission, I rise to announce that Government Business in this House during the week commencing the 21st April, 1975, will consist of :—

1. Consideration of any item of Government Business carried over from today's order Paper.
2. Discussion and voting on the Demands for Grants relating to the Ministries of :
 - (1) Home Affairs
 - (2) Supply and Rehabilitation.

I may also inform the House that it is proposed to take up on 23rd April, 1975 for consideration and passing two constitutional Amendment Bills—one relating

to Sikkim and the other relating to Arunachal Pradesh.

MR. SPEAKER : I have been requesting the Members that when they make submissions, they should be brief and they should not take more than two minutes and they should not speak on more than one point. Already there are 20 members who want to speak. I have, therefore, to reduce the time to accommodate such a big list of names.

श्री राम चन्द्र बिकल (बागपत) : किसानों को जो बोनस देने का सरकार ने फैसला किया है मैं समझता हूँ कि इस में काफी कुरूपान होगा और इसको किसान पसन्द नहीं कर रहे हैं मैं चाहता हूँ कि सरकार बोनस के बजाय मूल्यों में वृद्धि करे और मूल्यों में वृद्धि करना ज्यादा अच्छा भी होगा। मैं चाहता हूँ कि कृषि मंत्री इस पर पुनः विचार करे और जो मूल्य है उसको बढ़ा कर 125 रुपया कम से कम कर दें।

SHRI VASANT SATHE (Akola) : I would like in the next week's business discussion on the important issue relating to the policy of allowing private sector or private persons to make investments in public sector undertakings. The Government should come out with a clear policy statement on this because in the Bharat Heavy Electricals, Hardwar recently a memorandum was submitted by the workers of the factory opposing this and it is learnt that the Prime Minister has given them an assurance that private investment in public sector will not be permitted. I would, therefore, like a clarification be made on this matter and this important matter should be discussed next week.

SHRI DHAMANKAR (Bhiwandi) : I want to raise the matter of the Zuari Agro-Chemicals, Goa. This factory in Goa has not taken proper steps to treat the ammonia effluents and is thereby causing havoc and is polluting the whole area as also water. As a result vast areas of rice fields have been rendered barren. Even the labour have refused to load and unload the raw material and finished products for the factory. The Goa Government also have demanded the closure of the factory. I request that this matter should be discussed by the House.